

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 449 OF 2009

Thursday, this the 17th day of September, 2009.
CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

N.Subramani
210, Amman Coil Street
Anandam Nagar, Asarpallam P.O.
Kanyakumari (District) Tamil Nadu – 629 201 ... **Applicant**

(By Advocate Mr. Martin G Thottan) (Not present)

versus

1. Union of India represented by the
General Manager
Southern Railway,
Headquarters Office
Chennai
2. The Senior Divisional Personnel Officer
Southern Railway,
Trivandrum Division
Trivandrum ... **Respondents**

(By Advocate Mr.Thomas Mathew Nellimoottil)

The application having been heard on 17.09.2009, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

None for the applicant. It is seen from the reply that the applicant
had been advised to report to the office for further process regarding
absorption with all original documents vide Annexure R-1. It has also been
stated therein that the case of the applicant will be processed accordingly
as per law and it will be subject to the outcome of the SLP pending before
the Hon'ble Supreme Court.

2. In view of the above, OA is rendered as infructuous and therefore closed.

Dated, the 17th September, 2009.



Dr.K.B.S.RAJAN
JUDICIAL MEMBER

VS